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***LIST OF UNSOLVED TERRORISTS/BOMB BLASTS CASES OCCURRED DURING THE LAST THREE YEARS IN THE HINTERLAND***

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **Date** | **Incident** | **Casualties** | **Investigation Agency** | **Status of Investigation** |
| **Killed** | **Injured** |
| 27.9.2008 | Bomb blast at Mehrauli | - | 25 | Delhi Police | Under Investigation |
| 29.3.2010 | Bomb Blast at Mehrauli, New Delhi | Nil | Nil | Special Cell, Delhi Police | - do - |
| 17.04.2010 | Chinnaswamy Stadium blast | - | 17 | Crime Branch, Bangalore Police | - do - |
| 19.09.2010 | Jama Masjid (Delhi) firing and explosions | - | 02 | Special Cell Delhi Police | - do - |
| 7.12.2010 | Bomb Blast in Varanasi (UP) | 02 | 37 | ATS, UP | - do -  |
| 25.5.2011 | Explosion at Delhi High Court | - | - | NIA  | - do - |
| 13.7.2011 | Serial Bomb Blast in Mumbai  | 27 | 127 | ATS, Mumbai | - do -  |
| 7.9.2011 | Bomb Blast at Delhi High Court | 15 | 66 | NIA | -do- |
| 17.9.2011 | Jai Hospital, Agra Bomb Blast | Nil | 04 | District Police with the assistance of ATS, UP | -do- |

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***STATUS OF THE INVESTIGATION IN RESPECT OF TERRORIST ACTS REGISTERED BY THE N.I.A SINCE 2009, IN THE HINTERLAND***

|  |  |  |  |
| --- | --- | --- | --- |
| Date of Registration of the Case with NIA | Case | No. of accused arrested | Status |
| 11.11.2009 | Larger Conspiracy of LeT and Huji to attack sensitive places in India | Nil | Charge sheet to be filed |
| 11.12.2009 | Blast at Margaon, Goa by a fundamentalilst group | 06 | Charge sheet has been filed against 06 accused persons. The case is under further investigation and trial is in progress. |
| 12.10.2010 | Radicalisation/recruitment and sending of youths from Kerala to J&K for training by LeT for conducting Jihad. | 18 | The case is under further investigation |
| 29.6.2010 | Motor cycle bomb blast near Sukka Bazar Masjid in Modasa town of Gujarat | Nil | The case is under investigation |
| 22.7.2010 | Arrest of an active Pakistan trained LeT operative and recovery of weapons in Hyderabad | 01 | The case has been chargesheeted on 29.10.2010 against one accused person and the case is further investigation. |
| 6.4.2011 | Professor Joseph’s hand chopping by Radical Islamic Group of Kerala at Eranakulam dsitt. of Kerala on 4.7.2010 | 29 | The case is under investigation. |
| 13.4.2011 | Malegaon bomb blast | 12 | The case is under investigation |
| 25.4.2011 | Terror funding of Kashmiri militant group through Hawala | 04 | Charge sheet filed on 20.7.2011 against 4 accused. The case is under further investigation. |
| 7.9.2011 | Bomb blast at Delhi High Court on 7.9.2011 | 03 | The case is under investigation |
| 30.09.2011 | Bomb blast near Delhi High Court on 25.5.2011 | Nil | The case is under investigation |
| 25.10.2011 & 14.11.2011 | Terror funding in Delhi | Nil | The case is under investigation |

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